

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.220
CP 32 of 2020

Proceedings under Section 241 of Co. Act, 2013

IN THE MATTER OF:

Neetaben Prabhubhai Patel

.....Applicant

V/s

Nishant Infrastructure Pvt Ltd & Ors

.....Respondent

Order delivered on: 27/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Saurin Mehta, Adv. a.w. Mr. Krishal Patel, Adv.

For the Respondent

:Mr. Arjun Seth, Adv. a.w. Mr. Rajiv Chawla, Adv. for,
Adv. R-2

ORDER

Heard both the Counsels. Ld. Counsels for both sides are directed to file pursish regarding suggesting name of mediator today itself. On submission necessary orders will be passed through the registry.

List for further consideration on 11.07.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)